

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-206/2013/5219/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti S. Bhattacharjee,  
Principal Judge,  
Family Court, No.2,  
Kamrup, Guwahati.

Dated Guwahati the 10<sup>th</sup> September, 2019.

Sub: **Permission to to change the place of visit from Shillong to Silchar.**

Ref:- Your letter No.FCK 5/12/222/19, dtd 03.09.2019

Madam,

With reference to the above, I am directed to inform you that your prayer to change the place of visit from Shillong to Silchar during the Durga Puja vacation has been granted, as prayed for.


Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**  
**Memo NO.HC.VII-206/2013/5220/A, dated 10.9.19**

Copy forwarded for information to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
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